NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 66(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY:

M/s. Rademadan Holdings Ltd.

Vs.

M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

NAME DESIGNATION

REPRESENTATION

1. Gauson M. Liberton, Advocate Petitioner

2. Neuroj Kr. Gupta, Advocate Petitioner

3. Abhinav Homoarin, Adv Respondent

4. SANJANA SADDY Adv Respondent Rangon

Order

Ld counsel for the respondents states that the petitioner has placed certain orders/documents which were filed but are not readily available on record. If that be so, the same be furnished to the Bench Officer within two days.

List for arguments on 26.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

6.9.2016 (P.K. Sud)